

(b) if so, what action Government have taken or propose to take against those persons?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARAJUN):** (a) On 19-7-81, Dr. Mahipat Mehta, M.P., alongwith three others approached Ticket Collector's Office, Palambur to enquire about their reservation and running of trains. Not being satisfied with their reply and on hearing sarcastic remarks, Dr. mehta got enraged and slapped a Ticket Collector who retaliated by hitting him on his face.

(b) The two ticket Collectors involved in the incident tendered apology to the satisfaction of Dr. Mehta. The Railway Administration also in a letter to Dr. Mehta regretted for the unpleasant incident assuring him of suitable disciplinary action against the staff involved. In reply Dr. Mehta advised the railway that the matter should be treated as closed from his side in view of the apology tendered by the staff. Despite this the Ticket Collector who assaulted Dr. Mehta has been placed under suspension. Disciplinary action for major penalty has been initiated against the two Ticket Collectors involved in the incident.

#### **Railway Service Commission in Doldrum**

**3071. SHRI V. VENKA:**

**SHRI V. GOPALSAMY,**

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in 'Current' of July 4, 1981 under the caption "Railway Service Commission in doldrum"; and

(b) if so, what action Government have taken or propose to take against the concerned officials?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) Yes.

(b) The matter is under investigation.

#### **Railways Flout Courts Orders**

**3072. SHRI V. VIENKA:**

**SHRI V. GOPALSAMY:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Blitz', dated the 16th May, 1981, under the caption "Railways flout court orders."

(b) if so, what are the details in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

#### **Probe into the functioning of JNU**

**3073. SHRI V. GOPALSAMY:** Will the Minister of EDUCATION be pleased to state:

(a) whether some Members of Parliament have addressed the President of India making certain allegations against the Registrar, JNU and demanding a visitatorial probe into the affairs of the University;

(b) if so, what action Government propose to take on this demand; and

(c) whether Government propose to conduct a CBI inquiry into the allegations against Registrar, JNU?

**THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI**